NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 09/15	TP 71/16	Hearing	397/	Pramerica ASPF-II Cyprus Holdings Ltd.
		-	398	Vs. Metro Corpn. Infrastruc-ture Ltd. &
				2 Ors.

SL. NAME (IN CAPITAL) TRIGHA CHANDRAN SIGNATURE DARTNERS)

NO. & PHONE NUMBER
(9611909525)

SIGNATURE DARTNERS)

REPRESENTATION TO WHOM PETITIONERS

ORDER

Counsel for petitioner is present. He has filed a memo/application for ordering publication for service of notice on R4 to R6 in any English newspaper to be circulated in Kolkatta. Memo is allowed. Publication in Hindu Kolkatta edition by 03.10.2017.

MEMBER(J)

MEMBER(T)